

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:6194
ANSWERED ON:30.04.2015
RECOMMENDATIONS BY LAW COMMISSION
Jena Shri Rabindra Kumar;Tharoor Dr. Shashi

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of reports/ recommendations submitted by the Law Commission of India during each of the last three years and the current year;
- (b) the total number of reports/ recommendations out of these implemented/enacted by the Government during the said period;
- (c) the reasons for not implementing/ enacting the remaining reports/ recommendations along with the step taken/ being taken by the Government in this regard;
- (d) the time by which the remaining reports/recommendations are likely to be implemented/enacted; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI P.V. SADANANDA GOWDA)

- (a) : The list of total number of Reports/recommendations submitted by the Law Commission of India during each of the last three years and the current year is attached at Annexure-I.
- (b)to (e): Information is being collected and will be laid on the Table of the House.